

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal 142 of 2011

Dated : 14th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

M/s J.K. Cement Ltd. Appellant (s)
Versus	
Karnataka Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. G. Joshi

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **31.10.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ks